

**IN THE COURT OF HHJ SHRI K.M. JAISWAL**  
**ADDL SESSIONS JUDGE OF C.R NO.58**  
**BOARD OF C.R. No. 58**  
**DATED 11.09.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>STAGE</b>
1	SC <a href="#">652/17@</a> SC 404/18	The State D.B.Marg Police Station Vs Abid Aamir Ali and other 02	Order
2	SC 757/16	DHARAVI POLICE STATION. Vs MAHIPAL BASAPPA SHIVANAND AND ORS.02	Say and Hearing on Exh.36
3	SC 856/16	E.O.W. Vs HITESH BHUPENDRA SHAHA AND ORS.06	Hearing on BA Exh.115 and Application for cancellation of Interim bail of Exh.118
4	ABA 537/20	Hussain A K Hingora Vs State M.R.A Marg Police Station	Say and Hearing
5	ABA 538/20	Mohammed Ismail Abdul Bari Khan Vs State Nagpada Police Station	Say and Hearing
6	ABA 982/20	Shanta Baban Pakhare Vs The State of Maharashtra RCF P.stn.	Say and Hearing
7	RA in MSEB 556/20	The State of Maharashtra Through Shewree Police Station Vs Auguster Narayan Harijan and Ors. 2	Appearance